

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2209
ANSWERED ON – 11/03/2026

NATIONAL SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION

2209. SHRI CHANDRAKANT DAMODAR HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that Government is no longer providing budgetary support to the National Scheduled Castes Finance and Development Corporation (NSCFDC), if so, the reasons therefor;
- (b) the details of budgetary allocation to the corporation in the last three years, year-wise;
- (c) the reasons for consistently decreasing the budgetary support; and
- (d) whether Government intends to provide budgetary support to the corporation from the next financial year?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (b) No. National Scheduled Castes Finance and Development Corporation (NSFDC) was provided an equity support of Rs.15.00 crore from Ministry of Social Justice and Empowerment during the last three years.

(c) to (d) There is no decrease in budgetary support to National Scheduled Castes Finance and Development Corporation (NSFDC). However, for fulfilling the objectives of NSFDC i.e. provide concessional loan assistance, NSFDC has been using its own resources mobilized through repayment of loans extended. Further, proposals from NSFDC for release of authorized share capital/budgetary support are reviewed from time to time.
